

IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO. 16 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.		Pet/App'l/Comp & Adv	Resp & Adv
MATTRES PERTAIN TO KALABURAGI BENCH				
PRELIMINARY HEARING - B GROUP				
1	WP 201195/2019 (S) (DATE)	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE OF KARNATAKA AND ORS AND OTHERS V/O DTD 08.01.2020 LEARNED AGA FOR R1 AND R2 V/O DTD 17.09.2024 SANTOSH BIRADAR FOR R3 (VK NOT FILED) VAIJANATH A BIRADAR FOR R3</i>
	<u>Connected With</u>			
1.1	WP 201170/2019 (S)	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL (VK FILED)</i>	<i>RES: THE STATE THROUGH AND ORS AND OTHERS V/O DTD 06.12.2019 ADDL. GOVT. ADVOCATE FOR R1 & R2 (MA NOT FILED) K S SAKRY FOR R3</i>
1.2	WP 201174/2019 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE THROUGH AND ORS AND OTHERS LEARNED AGA FOR R1 AND R2 (MA NOT FILED) AMBIKA S PATIL FOR R3</i>
1.3	WP 201176/2019	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE THROUGH AND ORS AND OTHERS LEARNED AGA FOR R1 & R2 (MA NOT FILED) VAIJINATH A BIRADAR FOR R3(I) & R3(II)</i>

COURT HALL NO :10

- 1.4 WP 201177/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
VAIJINATH A BIRADAR
FOR R3*
- 1.5 WP 201182/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R3 - BASWANTH SD
(AS PER POSTAL TRACK
REPORT)*
- 1.6 WP 201200/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL
(VK FILED)* *RES: THE STATE OF
KARNATAKA AND ORS
AND OTHERS
AGA FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R3*
- 1.7 WP 201201/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL
(VK NOT FILED)* *RES: THE STATE OF
KARNATAKA AND ORS
AND OTHERS
AGA FOR R1 & R2
(MA NOT FILED)
POSTAL SHARA FOR-
R3- "ADDRESSEE
CANNOT BE LOCATED"
R4- "ITEM BAGGED"*
- 1.8 WP 201208/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL
(VK FILED)* *RES: THE STATE
THROUGH AND ORS AND
OTHERS
AGA FOR R1 & R2
V/O DATED 01.12.2023
PETITION AGAINST R3
STANDS ABATED*
- 1.9 WP 201213/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE OF
KARNATAKA AND ORS
AND OTHERS
AGA FOR R1 & R2
(MA NOT FILED)
V/O DTD 02.09.2024
NOTICE TO R3 IS HELD
SUFFICIENT
VAIJINATH A BIRADAR
FOR R3*

COURT HALL NO :10

- 1.10** WP 201707/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 AND R2**
HARSHAVARDHAN R
MALIPATIL FOR R3
AND R4(i)
- 1.11** WP 202143/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
A M BIRADAR FOR R3
- 1.12** WP 202244/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(VK FILED, NOC NOT OBTAINED)
(MA NOT FILED)
R3-SIDDAYYA -SD
- 1.13** WP 202245/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 AND R2**
(MA NOT FILED)
R3- HUSSAIN PATEL - SD
- 1.14** WP 202794/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED)
R3(i)- KANIRAM - SD
V/O DATED 31.10.2023
PETITION AGAINST
R3(ii) IS
STANDS ABATED
R3(III)- KASHAPP - SD
AS PER POSTAL TRACK REPORT (REPORT K/B)
- 1.15** WP 202795/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
SANTOSH H PATIL
ADVOCATE FOR R3

COURT HALL NO :10

- 1.16** WP 202798/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **AGA FOR R1 & R2**
(MA NOT FILED)
K.S.SAKRY ADVOCATE
FOR R3 TO R5
- 1.17** WP 202800/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL (VK FILED)* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **V/O DTD 29.01.2020**
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R3 - VIDYASAGAR SD
- 1.18** WP 202801/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **AGA FOR R1 & R2**
(MA NOT FILED)
HARSHAVARDHAN
R.MALIPATIL
FOR R3
- 1.19** WP 202804/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **LEARNED AGA FOR R1 & R2**
(MA NOT FILED)
R3-AMRUTAPPA SD
- 1.20** WP 203372/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **AGA FOR R1**
(MA NOT FILED)
V/O DATED 17.09.2024
H R MALIPATIL FOR R2
(VK NOT FILED)
- 1.21** WP 203382/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **GA SD**
AGA FOR R1 AND R2
S S SAJJAN SHETTY
FOR R3(i), R3(iii)
AND
R4(i)
V/O DTD 27.09.2024
PETITION ABATED
AGAINST R3(ii)

COURT HALL NO :10

- 1.22 WP 203388/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED)
V/O DATED 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR
R3(i) (VK NOT FILED)
- 1.23 WP 203391/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3(i)
- 1.24 WP 203395/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE THROUGH AND OTHERS*
REG: AWAITING SERVICE **SANJEEVKUMAR C PATIL** **SHIVAKUMAR R TENGLI**
OF NOTICE IN R/O **LEARNED AGA FOR R1**
R3(A) **AND R2**
(MA NOT FILED)
H R MALIPATIL FOR R3
- 1.25 WP 205002/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
A/W IA 2/2019 FOR **SANJEEVKUMAR C PATIL** -
VACATING STAY **AGA FOR R1 AND R2**
LIYAQAT FAREED USTAD
FOR R3 AND R4
V/O DATED 08.11.2023
PETITION AGAINST R5
STAND ABATED
LIYAQAT FAREED
USTAND & ANASUYA M
KINNAL
ADV'S FOR PROPOSED
R6(A) & R6(B)
- 1.26 WP 205037/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
INDUDHAR P JADAV
(VK FILED)
R1- THE STATE
THROUGH SPECIAL LAND
ACQUISITION OFFICER,
M & MIP,
KALABURAGI - SD
R2- THE DEPUTY
COMMISSIONER
MINI VIDHANA SOUDHA
KALABURAGI -SD
S S SAJJANSHETTY FOR
R3

COURT HALL NO :10

- 1.27 WP 205716/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
A M BIRADAR FOR R3(i) AND R3(ii)
- 1.28 WP 205930/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
A M BIRADAR FOR R3(i)
- 1.29 WP 205933/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
V/O DTD 12.08.2022
NOTICE TO R3 IS HELD SUFFICIENT
- 1.30 WP 205935/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** *OTHERS*

V/O DTD 17.02.2021
ARCHANA P TIWARI
LEARNED AGA FOR R1
(MA NOT FILED)
S.S.SAJJANSHETTY FOR R2 AND R3
- 1.31 WP 222746/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
A/W COMPLIANCE OF OFFICE OBJECTION RAISED ON STATEMENT OF OBJECTION FILED BY GOVT ADV FOR R1 & R2 (i.e., COPY TO BE SERVED OTHER SIDE ADVOCATE) **SANJEEVKUMAR C PATIL** **ADDL.GOV.T.ADVOCATE**
FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R3(i) TO R3(iii)
- 1.32 WP 222829/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**

GOVT. ADVOCATE FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R3(I) TO R3(III)

COURT HALL NO :10

- 1.33** WP 223526/2020 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH SPECIAL AND ORS AND OTHERS*
A/W STATEMENT OF OBJECTIONS FILED BY THE ADVOCATE FOR R3 **SANJEEVKUMAR C PATIL** (VK FILED)
AGA FOR R1 AND R2 (MA NOT FILED)
S S SAJJANASHETTY FOR R3 (VK FILED)
- 1.34** WP 225667/2020 (LA, RES) *PET: KARNATAKA NEERAVARI SUDARSHAN M* *RES: DATTATREYA AND ORS AND OTHERS*
-
H M PATEL FOR R1 LEARNED GOVT.ADVOCATE FOR R2 & R3 (MA NOT FILED)
- 1.35** WP 226111/2020 (LA, RES) *PET: EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
LEARNED AGA FOR R1 & R2 (MA NOT FILED)
RAVI B PATIL FOR R3 & R4
- 1.36** WP 226150/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
V/O DATED 29.03.2021 AGA FOR R1 AND R2 (MA NOT FILED)
V/O DATED 06.08.2024 HARSHAVARDHAN R MALIPATIL FOR R3 TO R6 (VK NOT FILED)
- 1.37** WP 226163/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** (VK NOT FILED)
PRL GOVT ADVOCATE FOR R1 AND R2 (MA NOT FILED)
V/O DTD 11.09.2024 P S SAKRI FOR R3 (VK NOT FILED)

COURT HALL NO :10

- 1.38** WP 226179/2020 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
(VK NOT FILED) LEARNED AGA FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3 TO R20
(VK NOT FILED)
- 1.39** WP 226180/2020 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3, R5, R7 TO
R14 & R16 TO R20
R4 & R15 ARE SD
V/O DATED 12.03.2024
PETITION STANDS
DISMISSED AGAINST R6
AS
ABATED
- 1.40** WP 200712/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
REG:REG: NON FILING OF ACK FOR PAYMENT OF COST OF RS 2000 TO THE ADV ASSOCIATION LIBRARY FUND HIGH COURT OF KARNATAKA KALABURAGI BENCH **SANJEEVKUMAR C PATIL**
AGA R1 AND R2
HARSHAVARDHAN R
MALIPATIL
FOR R3
- 1.41** WP 201109/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
REG: NON FILING OF ACK FOR PAYMENT OF COST OF RS 2000 TO THE ADV ASSOCIATION LIBRARY FUND HIGH COURT OF KARNATAKA KALABURAGI BENCH **SANJEEVKUMAR C PATIL**
ANURADHA M DESAI
LEARNED PRL GOVT ADV
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3 (VK NOT FILED)

FURTHER HEARING

COURT HALL NO :10

- 2 WP 201184/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
A/W NON FILING OF LR'S APPLICATION IN R/O DECEASED R3 ON RECORD (DATE)
V/O DTD 09.01.2020
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
SHIVANAND PATIL FOR R3
(VK NOT FILED)
- Connected With
- 2.1 WP 200606/2019 (,) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
- *AGA FOR R1 & R2*
(MA NOT FILED)
H R MALI PATIL FOR R3
- 2.2 WP 200607/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
- *V/O DTD 24.07.2019*
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
- 2.3 WP 200608/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
- *AGA FOR R1 & R2*
(MA NOT FILED)
H R MALIPATIL FOR R3 AND R4
- 2.4 WP 200609/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: SIDDAMALLAPPA AND ORS AND OTHERS*
A/W STEPS TO BE TAKEN IN R/O UNSERVED R1(A&B) AND R2(B)
2) STEPS TO BE TAKEN IN R/O DECEASED R2(A)
3) NON-FILING OF NECESSARY APPLICATION IN R/O DECEASED R4
4) NON-APPEARANCE OF COUNSEL FOR TAKING HAND SUMMONS
-
R3-MALLESHAPPA SD
AGA FOR R7 & R8
R1(A-B) AND R2(B)-
ADDRESSEE NOT IN VILLAGE
R2(A)-DEAD
- 2.5 WP 200610/2019 (LA,) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
- *AGA FOR R1 & R2*
(MA NOT FILED)
R3- SHIVASHANKAR -SD

COURT HALL NO :10

- 2.6 WP 200611/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **V/O DTD 05.12.2019**
LEARNED ADDL. GOVT.
ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R3(A-1) TO R3(A-4)
ARE SERVED
- 2.7 WP 200612/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
AGA FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
AND R4
- 2.8 WP 200614/2019 (LA,) *PET: KARNATAKA* *RES: SHIVRAYA AND*
NEERAVARI NIGAM *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R7 & R8**
REG: MAINTAINABILITY HARSHAVARDHAN R
OF WP MALIPATIL FOR R2
2) NON FILING OF (a), (b) &
LEGIBLE COPY OF R3 (b&c), (d)
ANNEXURE-A R5(a&b)
V/O DTD 27.09.2024
R1(b) TO R1(d) AND
R3(b) TO R3(d) ARE
TREATED AS LR'S OF
DECEASED R1(a)
AND R3(a)
R4(a)- SATHU -
SERVED
R6- SUBHASH- SERVED
AS PER POSTAL TRACK
REPORT
- 2.9 WP 201172/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
K S SAKRY FOR
R3(ii), R3(iii) & R4
V/O DATED 13.09.2021
R3(i) IS ABATED
- 2.10 WP 201173/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
AGA FOR R1 & R2
(MA NOT FILED)
K S SAKRY FOR R3

COURT HALL NO :10

- 2.11 WP 201175/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- V/O DTD 04.09.2019
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R MALIPATIL FOR R3
(VK NOT FILED)
- 2.12 WP 201179/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- GA FOR R1 & R2
MANURE ASHOKKUMAR FOR R3
- 2.13 WP 201180/2019 (LA, BDA) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE ASSISTANT COMMISSIONER AND ORS AND OTHERS*
- V/O DTD 24.01.2020
ADDL.GOV.T.ADVOCATE FOR R1
(MA NOT FILED)
R2 - PRABHAKAR SD
- 2.14 WP 201181/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE ASSISTANT COMMISSIONER AND ORS AND OTHERS*
- AGA FOR R1
(MA NOT FILED)
R2(a) - SANGANAGOUDA - SD
- 2.15 WP 201183/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- V/O DTD 07.01.2020
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
V/O DATED 07.09.2021
THE PETITION AS AGAINST R3(1) AND R3(2)
STANDS DISMISSED FOR NOT TAKING STEPS
- 2.16 WP 201186/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- GA SD
VAIJANATH A BIRADAR FOR R3

COURT HALL NO :10

- 2.17 WP 201191/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- **ADDL. GOVT. ADVOCATE**
FOR R1 & R2
(MA NOT FILED)
K M GHATE FOR R3 TO R7
- 2.18 WP 201194/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL (VK NOT FILED)* *RES: THE STATE AND ORS AND OTHERS*
(AMENDMENT TO BE CARRIED OUT IN THE CAUSE TITLE RELATED TO DECEASED R3(1&4)) **LEARNED AGA FOR R1 AND R2**
(MA NOT FILED)
V/O DTD 17.09.2024
B B ASTAGI & A M BIRADAR FOR R3(1) TO R3(4)
V/O DTD 27.09.2024
R3(2&3) ARE TREATED AS LR'S OF DECEASED R3(1&4)
- 2.19 WP 201196/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE ASSISTANT COMMISSIONER AND ORS AND OTHERS*
- **AGA FOR R1 (MA NOT FILED)**
RAVINDRA REDDY FOR R2
R3(a)- BASAMMA -SD
R3(b)- P MALLESH - SD
R3(c)- SIDDANAGOUDA - SD
R4(a) - KHANSAB - SD
- 2.20 WP 201197/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE ASSISTANT COMMISSIONER AND ORS AND OTHERS*
- **V/O DTD 27.01.2021**
GOVT. ADVOCATE FOR R1 (MA NOT FILED)
R2- SHANKRAPPA-SD
- 2.21 WP 201198/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- **V/O DTD 31.01.2020**
ADDL. GOVT. ADVOCATE FOR R1 & R2
(MA NOT FILED)
VAIJANATH A BIRADAR R3(1)

COURT HALL NO :10

- 2.22 WP 201199/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE OF*
REG: NON FILING OF *NEERAVARI NIGAM* *KARNATAKA AND ORS*
NECESSARY APPLICATION *SANJEEVKUMAR C PATIL* *AND OTHERS*
TO BRING LEGAL **AGA FOR R1 AND R2**
REPRESENTATIVES OF (MA NOT FILED)
DECEASED R3(i) AND MAHANTESH PATIL FOR
R3(iv) R3(II,R3(III),R3(V)
AND R3(VI)
- 2.23 WP 201203/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
LEARNED AGA FOR R1 &
R2
(MA NOT FILED)
R3- MAHARUDRAPPA
DIED BY L.Rs.
PARAMMA W/O LATE
MAHARUDRAPPA -SERVED
- 2.24 WP 201204/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE OF*
- *NEERAVARI NIGAM* *KARNATAKA AND ORS*
SANJEEVKUMAR C PATIL *AND OTHERS*
LEARNED AGA FOR R1 &
R2
(MA NOT FILED)
SANTOSH H PATIL
& VISHAL B ASHTAGI
ADV'S FOR R3
- 2.25 WP 201205/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE OF*
A/W AWAITING SERVICE *NEERAVARI NIGAM* *KARNATAKA AND ORS*
OF NOTICE IN R/O *SANJEEVKUMAR C PATIL* *AND OTHERS*
R3(a) **V/O DTD 07.01.2020**
ADDL.GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
- 2.26 WP 201206/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
V/O DTD 09.01.2020
ADDL.GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
POSTAL SHARA
HARSHAVARDHAN R
MALIPATIL
FOR PROPOSED R3
- 2.27 WP 201209/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE OF*
- *NEERAVARI NIGAM* *KARNATAKA AND ORS*
SANJEEVKUMAR C PATIL *AND OTHERS*
LEARNED AGA FOR R1 &
R2
(MA NOT FILED)

COURT HALL NO :10

- 2.28 WP 201210/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
A/W NON-FILING OF NECESSARY APPLICATION IN R/O DECEASED R3(i) & R3(ii) (V/O DTD 17.09.2024) **SANJEEVKUMAR C PATIL** **V/O DTD 06.12.2019**
LEARNED AGA FOR R1 AND R2 (MA NOT FILED) MAHANTESH PATIL FOR R3(III) AND R3(IV).
- 2.29 WP 201211/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED) VAIJANATH A BIRADAR FOR R3(A)
- 2.30 WP 201212/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE OF KARNATAKA AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED) V/O DTD 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 & R4
(VK NOT FILED) VAIJANATH A BIRADAR FOR R3 AND R4
- 2.31 WP 201691/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 AND R2**
V/O DTD 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 & R4
(VK NOT FILED)
- 2.32 WP 201692/2019 (LB, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
A/W NON-FILING OF NECESSARY APPLICATION TO BRING THE LEGAL REPRESENTATIVE OF DECEASED RESPONDENT NO.3 & R4(ii) 2) MEMO FOR TREATED LRS FILED BY ADV FOR PETITIONER **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
V/O DTD 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R4(i), R4(ii) & R4(iv)
(VK NOT FILED)

COURT HALL NO :10

- 2.33 WP 201693/2019 (LB, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
A M BIRADAR FOR R3(I) TO (III)
- 2.34 WP 201694/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
AGA FOR R1 AND R2
A M BIRADAR FOR R3(i)
- 2.35 WP 201700/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(VK NOT FILED)
(MA NOT FILED)
R3(i)- KASHINATH- SD
- 2.36 WP 201701/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEANRED GOVT ADVOCATE FOR R1 AND R2**
HARSHAVARDHAN R MALIPATIL
FOR R3, R8 TO R11, R14 TO R16
(VK NOT FILED)
V/O DTD 27.09.2024
PETITION STANDS ABATED AGAINST R6
- 2.37 WP 201702/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
AGA FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY FOR R3)
- 2.38 WP 201703/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA**
FOR R1 AND R2
(MA NOT FILED)
HARSHAVARDHAN R MALIPATIL
FOR R3

COURT HALL NO :10

- 2.39 WP 201704/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **ADDL.GOV.T. ADVOCATE**
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
ADV FOR R3(A) &
R3(B)
- 2.40 WP 201705/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
H R MALIPATIL FOR
R3(i) TO R3(iv),
R4(ii) TO R4(iv) &
R5
R4(ii TO iv) TREATED
AS LR'S OF R4(i)
- 2.41 WP 201706/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 10.02.2021**
ANURADHA M DESAI
GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3(i)
- 2.42 WP 201708/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
HARSHAVARDHAN R
MALIPATIL
FOR R3(i) & R3(ii)
- 2.43 WP 201709/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED)
A M BIRADAR FOR
R3(i)
- 2.44 WP 201710/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
REG; FURNISHING OF **SANJEEVKUMAR C PATIL** **AGA FOR R1 AND R2**
PF, C/A ADDRESS ETC (MA NOT FILED)
TO ISSUE NOTICE IN A M BIRADAR
R/O R3(1)(A&B) FOR FOR R3(II) AND R3
2ND TIME (III)

COURT HALL NO :10

- 2.45 WP 201711/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL FOR R3
- 2.46 WP 201712/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 AND R2**
(VK NOT FILED)
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3(I) & R5(A)
V/O DTD 27.09.2024
PETITION STANDS
ABATED AGAINST R4
- 2.47 WP 201713/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** -
AGA FOR R1 AND R2
(MA NOT FILED)
A M BIRADAR FOR
R3(i) TO R3(vi)
- 2.48 WP 201856/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
REG: STEPS TO BE **SANJEEVKUMAR C PATIL**
TAKEN IN R/O R8(1) GOVT ADVOCATE FOR R1
& R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3 TO R7
(VK NOT FILED)
- 2.49 WP 202134/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 12.11.2020**
ADDL.GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R3
- 2.50 WP 202135/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 07.01.2020**
ADDL.GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3 & R4

COURT HALL NO :10

- 2.51 WP 202136/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL
(V/O DTD 21.07.2023)* *RES: THE SPECIAL
LAND ACQUISITION
OFFICER AND ORS AND
OTHERS
V/O DTD 11.01.2021
AGA FOR R1 & R2
(MA NOT FILED)
V/O DTD 27.09.2024
R3(1 TO 4) ARE
TREATED AS LR'S OF
R3(5)
R3 (1)(A)-SERVED
HARSHAVARDHAN R
MALIPATIL FOR R3(ii
TO iv)
(VK NOT FILED)*
- 2.52 WP 202137/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 13.02.2020
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3(i) & R3(ii)*
- 2.53 WP 202138/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE SPECIAL
LAND ACQUISITION
OFFICER AND ORS AND
OTHERS
V/D 12.02.2020
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY
FOR R3 (VK NOT
FILED)*
- 2.54 WP 202139/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE SPECIAL
LAND ACQUISITION
FFICER AND ORS AND
OTHERS
V/O DTD 01.06.2020
LEARNED GA FOR R1
AND R2
R3-NO SUCH PARTY*
- 2.55 WP 202140/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 04.03.2020
GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR
R3(A)*

COURT HALL NO :10

- 2.56 WP 202141/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 06.01.2020
AGA FOR R1 AND R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3 & R4
(VK NOT FILED)*
- 2.57 WP 202142/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
AGA FOR R1 AND R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3
(VK NOT FILED)*
- 2.58 WP 202144/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 31.01.2020
AGA FOR R1 AND R2
(MA NOT FILED)
R3(1)(a) AND R(5) SD
HARSHAVARDHAN R
MALIPATIL
FOR R4*
- 2.59 WP 202145/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
AGA
FOR R1 AND R2
(MA NOT FILED)
MASHAK PATEL FOR R3,
R4(a,b) & R5
(VK FILED)
R6-SALEEM PATEL-SD
R7-MAHEMED PATEL-SD*
- 2.60 WP 202146/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 25.02.2020
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY &
SHIVALEELA S S FOR
R3*
- 2.61 WP 202147/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE AND
ORS AND OTHERS
V/O DTD 31.01.2020
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3*

COURT HALL NO :10

- 2.62 WP 202150/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
REG: FURNISHING OF FPF, COVER, ACK AND WP COPIES TO ISSUE NOTICE TO UNSERVED R4 TO R7 3RD TIME
LEARNED AGA FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R MALIPATIL FOR R3
(VK NOT FILED)
- 2.63 WP 202151/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY, S S SHIVALEELA & SANTOSH SAJJAN FOR R3 (A) & R3 (B)
- 2.64 WP 202152/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
-
(VK NOT FILED)
AGA FOR R1 & R2
(MA NOT FILED)
K S SAKRY FOR R3(1 & 2)
- 2.65 WP 202153/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
(VK NOT FILED)
AGA FOR R1 AND R2
(MA NOT FILED)
K S SAKRY FOR R3
- 2.66 WP 202154/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
-
(VK NOT FILED)
V/O DTD 07.01.2020
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
K S SAKRY FOR R3 & R4
- 2.67 WP 202155/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
-
(VK NOT FILED)
V/O DTD 25.02.2020
ADDL.GOV.T.ADVOCATE FOR R1 & R2
(MA NOT FILED)
SAKRY K S FOR R3
(VK NOT FILED)

COURT HALL NO :10

- 2.68 WP 202243/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL AGA FOR R1 & R2
(MA NOT FILED)
K S SAKRY FOR R3
- 2.69 WP 202247/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
(MA NOT FILED)
S S SAJJANSHETTY
FOR R3 TO R5 (VK NOT
FILED)
- 2.70 WP 202248/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
(MA NOT FILED)
K.S.SAKRY ADVOCATE
FOR R3(i) AND R3(ii)
- 2.71 WP 202250/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
(MA NOT FILED)
S.S. SAJJANSHETTY,
SHIVALEELA S.S. AND
SANTOSH SAJJAN
ADVOCATE
FOR R3(i) AND R3(ii)
- 2.72 WP 202251/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
(MA NOT FILED)
K.S.SAKRY ADVOCATE
FOR R3
- 2.73 WP 202252/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **ANURADHA M DESAI AGA**
FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR R3
(VK NOT FILED)
- 2.74 WP 202253/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **V/O DTD 03.02.2020**
ADDL.GOV.T.ADOCATE
FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
& R4

COURT HALL NO :10

- 2.75 WP 202746/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(MA NOT FILED)
V/O DTD 17.09.2024
K S SAKRY FOR R3, R4
(i TO iv) & R5(i)
- 2.76 WP 202747/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **LEARNED AGA FOR R1 & R2**
(VK NOT FILED)
(MA NOT FILED)
NOTICE ISSUED TO
R3-MALLAPPA -SD
(AS PER POSTAL TRACK)
- 2.77 WP 202796/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
(STATEMENT OF OBJECTION FILED AGA) **SANJEEVKUMAR C PATIL** **AGA FOR R1 & R2**
(MA NOT FILED)
R3(i)- SANGAPPA SD
- 2.78 WP 202797/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 29.01.2020**
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R3(ii) - MURALIDHAR SD
R3(iii) - SRINIVAS SD
PETITION AS AGAINST
R3(i) STANDS
DISMISSED
- 2.79 WP 202799/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* *RES: THE STATE THROUGH AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 20.02.2020**
ADDL.GOV.T.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR R3
(VK NOT FILED)

COURT HALL NO :10

- 2.80 WP 202802/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
AGA FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR
R3(i) & R3(ii)
(VK NOT FILED)
- 2.81 WP 202803/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R J BHUSARE FOR
R3(i)
NOTICE TO R3(ii)
ITEM DELIVERED
AS PER POSTAL TRACK
CONSIGNMENT
R3(ii)- RAMU S/O
LATE VALU
V/O DTD 17.09.2024
R J BHUSARE FOR
R3(iii)
(VK NOT FILED)
- 2.82 WP 202805/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
V/O DTD 19.02.2020
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR R3
(VK NOT FILED)
- 2.83 WP 202806/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
V/O DTD 14.01.2020
ADDL. GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
V/O DATED 18.08.2021
NOTICE TO R3 IS HELD
SUFFICIENT
R3-MALLANNA

COURT HALL NO :10

- 2.84 WP 202858/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **LEARNED GOVT**
ADVOCATE FOR R1 & R2
(MA NOT FILED)
R3- MALKAJAPPA - SD
- 2.85 WP 202859/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
- *NEERAVARI NIGAM* *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
(MA NOT FILED)
H R MALIPATIL FOR R3
- 2.86 WP 202860/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
NEERAVARI NIGAM *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 AND R2**
(MA NOT FILED)
H R MALIPATIL FOR
R3(i)
(VK FILED)
- 2.87 WP 202861/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
NEERAVARI NIGAM *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 & R2**
R3-BALASAHEB-SD
- 2.88 WP 202862/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE AND*
NEERAVARI NIGAM *ORS AND OTHERS*
SANJEEVKUMAR C PATIL **AGA FOR R1 AND R2**
(MA NOT FILED)
S.S. SAJJANSHETTY
FOR R3
(VK FILED)
- 2.89 WP 202863/2019 (LA, RES) *PET:* *RES: THE STATE AND*
KARNATAKANEERAVARI *ORS AND OTHERS*
A/W STATEMENT OF *NIGAM* **AGA FOR R1 & R2**
OBJECTION FILED BY GA **SANJEEVKUMAR C PATIL** (MA NOT FILED)
HEMA L K FOR R3
(VK FILED)
- 2.90 WP 203354/2019 (LA, RES) *PET: KARNATAKA* *RES: THE STATE*
- *NEERAVARI NIGAM* *THROUGH AND ORS AND*
SANJEEVKUMAR C PATIL *OTHERS*
PRINCIPAL
GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3

COURT HALL NO :10

- 2.91 WP 203355/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS
SHIVAKUMAR R TENGLI
AGA FOR R1 AND R2
(MA NOT FILED)
V/O DTD 2.09.2024
GURURAJ GOPAL RAO
FOR PROPOSED LRS' OF
DECEASED R3 I.E.
PUSHPA*
- 2.92 WP 203356/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS

LEARNED AGA FOR R1 &
R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL FOR R3(I)
(VK NOT FILED)*
- 2.93 WP 203357/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS

V/O DTD 11.01.2021
AGA FOR R1 & R2
(MA NOT FILED)
R3(A) AND R3(B) SD
B BHIMASHANKAR R3(D)*
REG: FURNISHING OF
FPF, COVER, ACK AND WP
COPIES TO ISSUE
NOTICE TO R3(C)
(POSTAL TRACK K/B)
- 2.94 WP 203358/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS

-
AGA FOR R1 AND R2
(MA NOT FILED)
R3- SHARNAYYA - SD*
-
- 2.95 WP 203359/2019 (LA, RES) *PET: KARNATAKA
NEERAVARI NIGAM
SANJEEVKUMAR C PATIL* *RES: THE STATE
THROUGH AND ORS AND
OTHERS

SHIVAKUMAR R TENGLI
AGA FOR R1 & R2 (MA
NOT FILED)
H R MALIPATIL FOR
R3(I), R3(II)
R4(I) TO R4(III)*
(MAINTAINABILITY WILL
BE HEARD A/W MAIN
PETITION)

COURT HALL NO :10

- 2.96 WP 203360/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
GOVT. ADVOCATE FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
(VK NOT FILED)
- 2.97 WP 203373/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
ADDL.GOVT.ADVOCATE FOR R1 & R2
(MA NOT FILED)
B B ASHTAGI AND
A M BIRADAR FOR
R3(i)
(VK FILED)
- 2.98 WP 203374/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
GA SD
AGA FOR R1 AND R2
R3(i) TO R3(iii) ARE
SERVED AS PER
POSTAL TRACK REPORT
- 2.99 WP 203375/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
AGA FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL FOR R3
- 2.100 WP 203376/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
AGA FOR R1 & R2
S S SAJJANSHETTY T/N
FOR R3 TO R11
(VK NOT FILED)
- 2.101 WP 203377/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
AGA FOR R1 AND R2
H R MALIPATIL FOR R4
(i) & R4(ii)
R5(I)-DEVINDRAPPA-SD
R5(II)-SUBHASH-SD
(AS PER POSTAL TRACK REPORT)
H R MALIPATIL FOR R3
(VK NOT FILED)
- A/W MEMO A/W DOCUMENT
FILED BY SRI. H R
MALIPATIL
3) MEMO A/W CITATION
FILED BY SRI. H R
MALIPATIL
ADVOCATE

COURT HALL NO :10

2.102 WP 203378/2019 REG:NON COMPLIANCE OF OFFICE OBJECTIONS (SCRUTINY STAGE)	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS LEARNED AGA FOR R1 AND R2 (MA NOT FILED) A M BIRADAR FOR R3(I) & R3(II) V/O DATED 17.09.2024 A M BIRADAR FOR R3(ia) AND R3(ib) (VK NOT FILED)</i>
2.103 WP 203379/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL</i>	<i>RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS LEANRED AGA FOR R1 & R2 AGA FOR R1 & R2 (MA NOT FILED) S S SAJJANSHETTY AND S S SHIVALEELA FOR R3 (VKFILED)</i>
2.104 WP 203380/2019 A/W MEMO FOR CITATION FILED BY ADV FOR RESPONDENTS ON 19.06.2023 2) MEMO A/W ADDITIONAL DOCUMENTS FILED BY ADV FOR RESPONDENTS ON 19.06.2023 3) MEMO FILED BY ADV. FOR RESPONDENT ON 21.09.2023. 4) STATEMENT OF OBJECTION DATED 08.09.2023 FILED BY ADV FOR RESPONDENT	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS V/O DTD 13.02.2020 ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3(i) TO R3(iii)</i>
2.105 WP 203381/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS - AGA FOR R1 AND R2 (MA NOT FILED) A M BIRADAR FOR R3</i>
2.106 WP 203385/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS - AGA FOR R1 AND R2 (MA NOT FILED) A M BIRADAR FOR R3(i)</i>

COURT HALL NO :10

2.107 WP 203386/2019 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS AGA FOR R1 & R2 S S SAJANASHETTY AND SHIVALEELA S S FOR R3
2.108 WP 203387/2019 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS LEARNED ADDL GOVT FOR R1 & R2 (MA NOT FIED) V/O DTD 17.09.2024 MANVENDRA REDDY FOR R3 (i TO iii) (VK NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3 (i TO iii)
2.109 WP 203389/2019 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS LEARNED AGA FOR R1 & R2 (MA NOT FILED) A M BIRADAR FOR R3 (i)
2.110 WP 203390/2019 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL	RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS ADDL. GOVT. ADVOCATE FOR R1 AND R2 (MA NOT FILED) V/O DTD 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3
2.111 WP 203392/2019 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS - AGA FOR R1 AND R2 (MA NOT FILED) A M BIRADAR FOR R3(i) AND R4(i)
2.112 WP 203393/2019 (STATEMENT OF OBJECTIONS FILED BY AGA)	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS - AGA FOR R1 & R2 (MA NOT FILED) A.M.BIRADAR ADVOCATE FOR R3(i)

COURT HALL NO :10

- 2.113 WP 203394/2019
- (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
AGA
FOR R1 AND R2
(MA NOT FILED)
H R MALIPATIL FOR R3
- 2.114 WP 203396/2019
- (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
GOVT ADVOCATE FOR R1 & R2
(MA NOT FILED)
R3-NAGENDRAPPA- SD
- 2.115 WP 203397/2019
- (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
LEARNED AGA FOR R1 & R2 (MA NOT FILED)
A M BIRADAR FOR R3(i)
- 2.116 WP 204644/2019
- (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
GOVT ADVOCATE FOR R1 AND R2
(MA NOT FILED)
HARSHAVARDHAN R MALIPATIL FOR R3
(VK NOT FILED)
- 2.117 WP 204645/2019
(R3(i), R6 & R7 AS LEGAL REPRESENTATIVE OF DECEASED R4) (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
AGA FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R5(i & ii) AND R8(i)
V/O DTD 17.09.2024
A M BIRADAR FOR R3(i), R6 & R7
(VK NOT FILED)
- 2.118 WP 204646/2019
- (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
ANURADHA M DESAI GA
FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
(VK FILED)

COURT HALL NO :10

- 2.119 WP 204745/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA SD FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR
R3(i) (A) & (B), R4
& R5
- 2.120 WP 204746/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL
FOR R3
- 2.121 WP 204747/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
-
AGA FOR R1 AND R2
LIYAQA FAREED USTAD
FOR R3, R4(A)
R4(B) R5(A) AND
R5(B)
R4(C) -NAGAMMA-SD
- 2.122 WP 204748/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 AND R2
(MA NOT FILED)
V/O DTD 17.09.2024
HARSHAVARDHAN R
MALIPATIL FOR
R3(i) & R3(ii)
- 2.123 WP 204749/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE AND ORS AND OTHERS*
-
V/O DTD 17.02.2021
ARCHANA P TIWARI
ADDL.GOV.T. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
HARSHAVARDHAN R
MALIPATIL FOR R4
R3- GURURAJ SD
R5-SRINIVAS SD
R6-VIJAYLAXMI SD

COURT HALL NO :10

- 2.124 WP 204750/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
A/W IA 1/2024 FOR BRINGING LR'S OF DECEASED R3 **SANJEEVKUMAR C PATIL** **V/O DTD 14.02.2020**
ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) PROPOSED R3(A) AND PR3(B)-SD
- 2.125 WP 204751/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
REG: IA 1/24 FOR CD, SETTING ASIDE ABATEMENT AND BRINGING LR'S OF DECEASED P3 ON RECORD **SANJEEVKUMAR C PATIL** **AGA FOR R1 AND R2**
S S SAJJANSHETTY AND SHIVALEELA S S FOR P3(A) TO P3 (D) (MA NOT FILED)
- 2.126 WP 204752/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
GA FOR R1 & R2 (MA NOT FILED) S S SAJJANSHETTY & S S SHIVALEELA FOR R3 TO R7
- 2.127 WP 204753/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **V/O DTD 14.02.2020**
ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3
- 2.128 WP 204754/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**
AGA FOR R1 AND R2 (MA NOT FILED) R4-REVANASIDDAPPA-SD V/O DTD 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 & R5
- 2.129 WP 204755/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
A/W MEMO CITATIONS FILED BY ADV FOR RESPONDENT 2) MEMO DATED 19.06.2023 A/W DOCUMENTS FILED BY ADV FOR RESPONDENT **SANJEEVKUMAR C PATIL** **ADDL.GOV.T.ADVOCATE**
FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3 TO R6 (VK FILED)

COURT HALL NO :10

- 2.130 WP 204756/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 AND R2
R4,R7,R8(i)-SD
A M BIRADAR FOR
R5(i)
V/O DTD 17.09.2024
A M BIRADAR FOR
R3(i), R3(ii) & R6
(VK NOT FILED)
- 2.131 WP 204757/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
-
V/O DTD 10.02.2021
ANURADHA M DESAI
GOVT. ADVOCATE
FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY &
S S SHIVALEELA FOR
R3 TO R6
- 2.132 WP 204758/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR
R3(I & II)
- 2.133 WP 204760/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
V/O DTD 30.11.2020
ADDL.GOVT.ADVOCATE
FOR R1 & R2
(MA NOT FILED)
S S SAJJANSHETTY &
S S SHIVALEELA FOR
R3(i) & R6
R4(i)-JAGANNATH SD
R5 -RAMESH SD

COURT HALL NO :10

- 2.134** WP 204761/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* **SANJEEVKUMAR C PATIL** *RES: THE SPECIAL LAND AND ORS AND OTHERS*
A/W MEMO OF CITATION FILED BY ADV. FOR RESPONDENT
2) MEMO DATED 19.06.2023 A/W DOCUMENTS FILED BY ADV. FOR RESPONDENT
GOVT.ADVOCATE FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3(i) (A), R3(i) (B) & R4
- 2.135** WP 204762/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT* **SANJEEVKUMAR C PATIL** *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3
- 2.136** WP 205036/2019 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM* **SANJEEVKUMAR C PATIL** *RES: THE STATE THROUGH AND ORS AND OTHERS*
ANURADHA M DESAI GA FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR R3(A & B)
- 2.137** WP 205717/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* **SANJEEVKUMAR C PATIL** *RES: THE STATE AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
A.M. BIRADAR
ADVOCATE FOR R3
- 2.138** WP 205927/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* **SANJEEVKUMAR C PATIL** *RES: THE STATE AND ORS AND OTHERS*
-
AGA FOR R1 & R2
(MA NOT FILED)
A M BIRADAR FOR R3(i) TO R3(iii)
- 2.139** WP 205929/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* **SANJEEVKUMAR C PATIL** *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
-
AGA FOR R1 AND R2
(MA NOT FILED)
R3-DEVINDRAPPA SD

COURT HALL NO :10

2.140 WP 205931/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) H R MALIPATIL ADVOCATE FOR R4(ii) R4(I) -SALEEM BEE SD R3-MAKHARBULUNNISA BEGUM SD
2.141 WP 205932/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> LEARNED AGA FOR R1 AND R2 (MA NOT FILED) R3-REVANAMMA SD
2.142 WP 205934/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> ADDL.GOV.T. ADVOCATE FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3(ii) & R3(iii)
2.143 WP 205936/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) A M BIRADAR FOR R3(i) TO R3(iii)
2.144 WP 205937/2019 A/W STATEMENT OF OBJECTIONS BY ADV FOR R1 & R2	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3(i) TO R3(iv)
2.145 WP 205938/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> LEARNED AGA FOR R1 & R2 A M BIRADAR FOR R3
2.146 WP 205939/2019 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> V/O DTD 20.02.2020 ADDL.GOV.T. ADVOCATE FOR R1 & R2 (MA NOT FILED) A M BIRADAR FOR R3(i) & R3(ii) '

COURT HALL NO :10

- 2.147 WP 205940/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**

LEARNED GOVT
ADVOCATE
FOR R1 & R2
(MA NOT FILED)
R3- ANNEMMA @
SHANTABAI- SERVED
(AS PER POSTAL TRACK
REPORT)
- 2.148 WP 205941/2019 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL**

ARCHANA P TIWARI AGA
FOR R1 TO R3
(MA NOT FILED)
H R MALIPATIL FOR R4
TO R11
- 2.149 WP 222738/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
REG: FURNISHING OF
FPF, COVER ACK AND WP
COPY ETC TO ISSUE
NOTICE TO UNSERVED
R3(I)
FOR 2ND TIME
2) NON COMPLIANCE OF
OFFICE OBJECTIONS
(FOR 4TH TIME)
(MAINTAINABILTY OF WP
WILL BE CONSIDERED
A/W MAIN PETITION) **SANJEEVKUMAR C PATIL**

LEARNED AGA FOR R1 &
R2
- 2.150 WP 222739/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **ADDL.GOVT.ADVOCATE**
FOR R1 & R2
(MA NOT FILED)
H R MALIPATIL FOR
R3(i) TO R3(iii)
A M BIRADAR FOR
R3(i) TO R3(iii)
(VK FILED, NOC NOT
OBTAINED)
- 2.151 WP 222740/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER* *RES: THE STATE AND ORS AND OTHERS*
- **SANJEEVKUMAR C PATIL** **AGA**
FOR R1 AND R2
MANVENDRA REDDY FOR
R3(I)

COURT HALL NO :10

2.152 WP 222741/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> V/O DTD 26.02.2021 ARCHANA P TIWARI AGA FOR R1 & R2 (MA NOT FILED) A M BIRADAR FOR R3 (i)
2.153 WP 222742/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> V/O DTD 12.02.2020 ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) H R MALIPATIL FOR R3(i) TO R3(iii)
2.154 WP 222743/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) A M BIRADAR FOR R3(I) (VK FILED)
2.155 WP 222744/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER BNT PROJECT</i> SANJEEVKUMAR C PATIL	<i>RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS</i> ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) R3 -SHARANAGOUDA -SD R4-BASAVANTHRAO-SD
2.156 WP 222745/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) V/O DATED 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3(i) & R3(ii) (VK NOT FILED)
2.157 WP 222747/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER</i> SANJEEVKUMAR C PATIL	<i>RES: THE STATE AND ORS AND OTHERS</i> V/O DTD 12.02.2020 ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED) S S SAJJANSHETTY & SHIVALEELA S S FOR R3(i) to R3(iii)

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- 2.158** WP 222830/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER BNT PROJECT SANJEEVKUMAR C PATIL* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
REG: FURNISHING OF FPF, COVER, ACK AND WP COPIES TO ISSUE NOTICE T IN R/O R3(B) (IA 1/2024 IS PENDING)
V/O DTD 12.02.2020
ADDL.GOV.T.ADVOCATE FOR R1 & R2 (MA NOT FILED)
PROPOSED R3(A)-SD
- 2.159** WP 223048/2020 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
-
V/O DTD 01.03.2021
AGA FOR R1 & R2 (MA NOT FILED)
V/O DATED 17.09.2024
HARSHAVARDHAN R MALIPATIL FOR R3(i) & R3(ii) (VK NOT FILED)
- 2.160** WP 223525/2020 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH SPECIAL AND ORS AND OTHERS*
-
V/O DATED 01.03.2021
AGA FOR R1 AND R2 (MA NOT FILED)
V/O DATED 17.09.2024
HARSHAVARDHAN R MALIPATIL FOR R3 (VK NOT FILED)
- 2.161** WP 223527/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
-
V/O DTD 17.02.2021
ANURADHA M DESAI FOR R1 & R2 (MA NOT FILED)
HARSHAVARDHAN R MALIPATIL FOR R3(i) & R4 (i) TO (ix)
- 2.162** WP 223754/2020 (LA, RES) *PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL* *RES: THE STATE THROUGH AND ORS AND OTHERS*
-
LEARNED GOVT ADVOCATE FOR R1 & R2 (MA NOT FILED)
RAVI B PATIL FOR R4 TO R8 AND R10 TO R16
R3-NIRMALABAI-SD
R9-BHIMASHETTY-SD

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2.163 WP 225661/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI SUDARSHAN M	RES: YESHWANTAPPA AND ORS AND OTHERS AGA FOR R2 & R3 (MA NOT FILED) R1-YESHWANTAPPA S/O GUNDAPPA- SD
2.164 WP 225665/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI SUDARSHAN M	RES: SHIVALINGAPPA AND ORS AND OTHERS HCGP FOR R2 & R3 (MA NOT FILED) R1-SHIVALINGAPPA SD
2.165 WP 225669/2020 REG: NON FILING OF VAKALATH BY SRI. S S SAJJANSHETTY V/O DTD 02.09.2024	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: AMBANNA ERAPPA DECEASED BY LRS AND ORS AND OTHERS HCGP FOR R7 & R8 (MA NOT FILED) V/O DTD 27.09.2024 PETITION STANDS ABATED AGAINST R2
2.166 WP 225672/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI SUDARSHAN M	RES: MALLAPPA AND ORS AND OTHERS LIYAQAT FAREED USTAD FOR R1 TO R3 HCGP FOR R4 & R5
2.167 WP 225673/2020 REG: NON FILING OF VAKALATH BY SRI. S S SAJJANSHETTY V/O DTD 02.09.2024	(LA, RES)	PET: KARNATAKA NEERAVARI SUDARSHAN M	RES: MALKAJAPPA AND ORS AND OTHERS V/O DTD 16.06.2021 HCGP FOR R2 & R3 (MA NOT FILED) S S SAJJANSHETTY & SHIVALEELA S SAJJAN FOR R1 (VK NOT FILED)
2.168 WP 226110/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS V/O DATED 29.03.2021 AGA FOR R1 AND R2 (MA NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3 TO R7

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2.169 WP 226117/2020 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> K S SAKRY FOR R3 TO R8 V/O DATED 17.09.2024 HCGP FOR R1 & R2 (VK NOT FILED)
2.170 WP 226118/2020 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) V/O DATED 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 TO R10 (VK NOT FILED)
2.171 WP 226120/2020 -	(LA,)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) K S SAKRY FOR R4 AND R5 R3-SRIDEVI-SD R6-SHANTAPPA-SD
2.172 WP 226149/2020 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> V/O DATED 17.09.2024 HCGP FOR R1 & R2 (MA NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3(i) (VK NOT FILED)
2.173 WP 226151/2020 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 TO R2 (MA NOT FILED) K S SAKRY FOR R3
2.174 WP 226152/2020 -	(LA, RES)	<i>PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL</i>	<i>RES: THE STATE AND ORS AND OTHERS</i> AGA FOR R1 & R2 (MA NOT FILED) R3-SHIVARUDRAPPA-SD

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2.175 WP 226153/2020 -	(LA,)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS LEARNED AGA FOR R1 AND R2 V/O DATED 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 TO R5
2.176 WP 226161/2020 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS LEARNED HCGP FOR R1 & R2 (MA NOT FILED) V/O DATED 17.09.2024 MANVENDRA REDDY FOR R3(i TO iv) (VK NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3(i TO iv)
2.177 WP 226162/2020 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE THROUGH AND ORS AND OTHERS AGA FOR R1 AND R2 V/O DATED 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3(i) (VK NOT FILED)
2.178 WP 226164/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS AGA FOR R1 & R2 (MA NOT FILED) V/O DATED 17.09.2024 HARSHAVARDHAN R MALIPATIL FOR R3 & R4(i TO iii) (VK NOT FILED)
2.179 WP 226165/2020 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE THROUGH AND ORS AND OTHERS HCGP FOR R1 & R2 K S SAKRY FOR R3

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2.180 WP 226178/2020 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE THROUGH SPECIAL LAND AND ORS AND OTHERS ADDL.GOV.T.ADVOCATE FOR R1 & R2 HARSHAVARDHAN R MALIPATIL FOR R3
2.181 WP 200708/2021 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS AGA FOR R1 AND R2 R3-NIRMALA-SD R4-KAMALABAI-SD R5-GUNDAMMA-SD
2.182 WP 200709/2021 -	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS AGA FOR R1 AND R2 (MA NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3
2.183 WP 200711/2021 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE THROUGH AND ORS AND OTHERS AGA FOR R1 AND R2 HARSHAVARDHAN R MALIPATIL FOR R3 (VK NOT FILED)
2.184 WP 200908/2021 REG: COUNSELS SUBMISSION WITH REGARD TO OFFICE OBJECTION	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M	RES: MAHARUDRAPPA S/O GURULINGAPPA BY LRS AND ORS AND OTHERS HARSHAVARDHAN R MALIPATIL R1 TO R4 (VK FILED) V/O DTD 11.06.2021 GOVT.ADVOCATE FOR R5 & R6 (MA NOT FILED)
2.185 WP 201081/2021 -	(,)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS V/O DATED 15.11.2021 HCGP ACCEPTS NOTICE FOR R1 AND R2 (MA NOT FILED) R3-MALLIKARJUN - SD

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2.186 WP 201165/2021 A/W MEMO A/E JUDGMENTS FILED BY ADV FOR R3 & R4	(LA, RES)	PET: THE EXECUTIVE ENGINEER SANJEEVKUMAR C PATIL	RES: THE STATE AND ORS AND OTHERS HCGP FOR R1 & R2 HARSHAVARDHAN R MALIPATIL FOR R3 & R4 (VK FILED FOR R4 ONLY)
2.187 WP 201171/2021 A/W OFFICE NOTE	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAM SANJEEVKUMAR C PATIL	RES: THE STATE THROUGH AND ORS AND OTHERS V/O DATED 15.11.2021 HCGP ACCEPTS NOTICE FOR R1 AND R2 HARSHAVARDHAN R MALIPATIL FOR R3 (VK NOT FILED)
2.188 WP 201572/2021 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: NAGAMMA W/O MALLIKARJUN AND ORS AND OTHERS LEARNED AGA FOR R7 & R8 S S SAJJANSHETTY FOR R1 TO R6
2.189 WP 201574/2021 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: UDAYAKUMAR S/O SHIVANNA RATKAL AND ORS AND OTHERS S S SAJJANSHETTY FOR R1 TO R3 (VK NOT FILED) HCGP FOR R4 AND R5 (MA NOT FILED)
2.190 WP 201596/2021 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: SHARANAYYA S/O REVNASIDDAPPA AND ORS AND OTHERS HARSHAVARDHAN R MALIPATIL FOR R1 TO R6 V/O DATED 07.06.2023 LEARNED AGA FOR R7 AND R8

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2.191 WP 201607/2021 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI SUDARSHAN M</i>	<i>RES: SIDDARAM S/O KASHINATH PATIL AND ORS AND OTHERS</i> <i>H M PATEL ADV. UNDERTAKES TO APPEAR FOR R1 TO R4 (VK NOT FILED) LEARNED AGA FOR R5 & R6</i>
2.192 WP 201608/2021 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M</i>	<i>RES: SRIPATRAO S/O DATTATRAYA RAO SINCE DECEASED BY HIS LRS AND OTHERS</i> <i>R1-KRISHNA S/O SRIPATRAO SD R2-RAMRAO S/O SRIPATRAO SD HCGP FOR R3 & R4 (MA NOT FILED) V/O DATED 02.09.2024 NOTICE TO R3-SLAO KALABURAGI HELD SUFFICIENT</i>
2.193 WP 201612/2021 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM LIMITED SUDARSHAN M</i>	<i>RES: NAGAPPA S/O HIRAGAPPA SINCE DECEASED BY HIS LR-1. RANGAMMA AND OTHERS</i> <i>A M BIRADAR FOR R1 LEARNED AGA FOR R2 & R3</i>
2.194 WP 202135/2021 (NOTICE NOT ORDERED IN R/O R2)	(LA, RES)	<i>PET: KARNATAKA NEERAVARI SUDARSHAN M</i>	<i>RES: VEERASANGAPPA AND ANR AND OTHERS</i> <i>LEARNED AGA FOR R3 K M GHATE FOR R1</i>
2.195 WP 202137/2021 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M</i>	<i>RES: SRIPATRAO S/O DATTATRAYA RAO SINCE DECEASED BY HIS LRS AND OTHERS</i> <i>V/O DATED 02.09.2024 NARENDRA REDDY FOR R1 AND R2 LEARNED AGA FOR R3 & R4 (MA NOT FILED)</i>

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- 2.196** WP 202138/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: MOULA ALI AND ORS AND OTHERS*
H M PATEL FOR R1,R3 AND R4
(VK NOT FILED)
V/O DTD 27.09.2024
AGA FOR R3 AND R4
PETITION AGAINST R2
DISMISSED
AS ABATED
- 2.197** WP 202141/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: SHAMRAO S/O BASAPPA AND ORS AND OTHERS SAKRY K S*
(MAINTAINABILITY OF WP IS CONSIDERED A/W MAIN PETITION)
LEARNED AGA FOR R4 & R5
V/O DATED 02.09.2024
SAKRY K.S. FOR R1 TO R3
- 2.198** WP 202449/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: MANOHARA RAO S/O MANIKRAO SINCE DECEASED BY LRS AND OTHERS*
A/W AFFIDAVIT NOT FILED
A M BIRADAR FOR R1 TO R7
V/O DATED 02.09.2024
HCGP FOR R8 AND R9
- 2.199** WP 202451/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: SHANTAPPA AND ORS AND OTHERS*
A/W NON-FILING OF VAKALATH BY SRI S S SAJJANSHETTY COUNSEL ON BEHALF OF R1 (V/O DATED 02.09.2024 MAINTAINABILITY OF WP IS KEPT OPEN)
LEARNED AGA FOR R2 & R3
V/O DATED 02.09.2024
S.S.SAJJANSHETTY FOR R1 (VK NOT FILED)
- 2.200** WP 202589/2021 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M* *RES: RACHOTAPPA S/O REVANASIDDAPPA AND ORS AND OTHERS*
(V/O DATED 10.11.2022 MAINTAINABILITY IS KEPT OPEN)
(V/O DATED 02.09.2024 MAINTAINABILITY OF THE WP WILL BE CONSIDERED A/W MAIN PETITION)
LEARNED AGA FOR R3 & R4
SHIVASHANKAR H MANUR AND N G PATIL FOR R1 AND R2

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- 2.201** WP 200043/2022 (LA, RES) *PET: KARNATAKA NEERAVARI SUDARSHAN M* *RES: MADEPPA S/O SHIVALINGAPPA SINCE DECEASED BY HIS LRS AND ORS AND OTHERS*
A/W NON FILING OF VAKALATH FOR R1 BY SRI. S S SAJJANSHETTY (MAINTAINABILITY WILL BE HEARD A/W MAIN MATTER V/O DTD 02.09.2024)
GA-SD
S S SAJJANSHETTY FOR R1
(VK NOT FILED)
- 2.202** WP 200044/2022 (LA, RES) *PET: THE CHIEF ENGINEER SUDARSHAN M* *RES: ASHOK AND ORS AND OTHERS*
-
H M PATEL FOR R1
AGA FOR R2 & R3
(MA NOT FILED)
- 2.203** WP 200053/2022 (LA, RES) *PET: KARNATAKA NEERAVARI SUDARSHAN M* *RES: SRIDHAR RAO S/O NARAYANRAO AND ORS AND OTHERS*
REG: ACCEPTANCE OF NOTE BELOW THE CAUSE TITLE (MAINTAINABILITY WILL BE HEARD A/W MAIN PETITION)
AGA FOR R2 AND R3
SHARANABASAPPA K
BABSSETTY ADV. FOR R1(A) & R1(B) AND R4 AND R4
- 2.204** WP 200118/2022 (LA, RES) *PET: KARNATAKA NEERAVARI SUDARSHAN M* *RES: GHAFORSAB S/O MASTANSAB SINCE DECEASED BY HIS LRS AND ORS AND OTHERS*
A/W NON FILING OF AFFIDAVIT V/O DTD 02.09.2024
K S SAKRY FOR R2 & R3
V/O DTD 02.09.2024
HCGP FOR R4 & R5
(MA NOT FILED)
V/O DTD 27.09.2024
PETITION AGAINST R1 STANDS DISMISSED
- 2.205** WP 200119/2022 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SUDARSHAN M* *RES: SHIVASHARANAPPA S/O VEERABHADRAPPA SINCE DECEASED BY HIS LRS- 1) KANTA AND ORS AND OTHERS*
REG:ACCEPTANCE OF NOTE BELOW THE CAUSE TITLE (MAINTAINABILITY WILL BE HEARD A/W MAIN PETITION V/O DTD 02.09.2024)
S S SAJJANSHETTY ADV FOR R1 TO R3
AGA FOR R4 & R5
- 2.206** WP 200165/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: HASHAPPA S/O NINGAPPA SINCE DIED BY HIS LRS BICHAPPA AND OTHERS*
A M BIRADAR ADV FOR R1
AGA FOR R2 AND R3

COURT HALL NO :10

- 2.207** WP 200166/2023 (LA, RES) *PET: THE EXECUTIVE ENGINEER SHARANABASAVA C PASTAPUR* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
REG: VAKALATH NOT FILED FOR R3 BY SRI. NARENDRA REDDY ADVOCATE
AGA FOR R1 AND R2 (MA NOT FILED) MANVENDRA REDDY ADV. UNDERTAKES TO APPEAR FOR R3 (VK NOT FILED)
- 2.208** WP 200168/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M* *RES: LATEEF SHAREEF S/O SHEIK AHMED AND ORS AND OTHERS*
REG:DISMISSAL OF WP FOR NON PROSECUTION V/O DTD 27.09.2024
LEARNED AGA FOR R4 AND R5 NOTICE IN R/O R1 TO R3 IS NOT ORDERED FOR THE PRESENT
- 2.209** WP 200224/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: SAIBANNA S/O TIPPANNA SINCE DECEASED BY HIS LRS NEELAMMA AND OTHERS*
-
A M BIRADAR ADV FOR R1 & R2 (VK NOT FILED FOR R2) LEARNED AGA FOR R3 AND R4
- 2.210** WP 200229/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SUDARSHAN M* *RES: ERANNA S/O MALLAPPA BY HIS LR'S 1) GUNDAPPA @ KALYANARAO S/O ERANNAAND ORS AND OTHERS*
A/W NON FILING OF VAKALATH BY SRI.MANVENDRA REDDY / NARENDRA REDDY ADVOCATED FOR R1 TO R5
LEARNED AGA FOR R6 AND R7 (MA NOT FILED) MANVENDRA REDDY ADV. UNDERTAKES TO APPEAR FOR R1 TO R5 (VK NOT FILED)

COURT HALL NO :10

- 2.211 WP 200262/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: BHEEMANNA SINCE DIED BY HIS LRS BAKKAMMA AND OTHERS*
(MAINTAINABILITY OF PETITION WILL BE HEARD A/W MAIN PETITION)
A M BIRADAR FOR R1 AND R2
(VK FILED)
LEARNED GOVT ADV FOR R3 & R4
(MA NOT FILLED)
- 2.212 WP 200264/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: TIPPANNA AND ORS AND OTHERS*
-
A M BIRADAR ADV FOR R1
LEARNED AGA FOR R2 AND R3
- 2.213 WP 200265/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: NARASAMMA W/O MALLAPPA SINCE DIED BY HIS LRS ASHOK AND OTHERS*
A/W COMPILATION REPORT ON BEHALF OF KNNL
A M BIRADAR FOR R1 AND R2
(VK NOT FILED FOR R1)
LEARNED AGA FOR R3 AND R4
- 2.214 WP 200267/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: HANMANTHAPPA SINCE DIED BY HIS LRS MALLIKARJUN AND OTHERS*
-
A M BIRADAR ADV FOR R1
AGA FOR R2 AND R3
- 2.215 WP 200521/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: NARASAPPA AND ORS AND OTHERS*
REG: ACCEPTANCE OF NOTE BELOW THE CAUSE TITLE
(MAINTAINABILITY WILL BE HEARD A/W MAIN PETITION)
V/O DTD 02.09.2024
A M BIRADAR FOR R1
LEARNED AGA FOR R2 AND R3

COURT HALL NO :10

- 2.216** WP 200522/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M* *RES: MAHARUDRAPPA S/O GURULINGAPPA BY HIS LRS 1) REVANSIDDAPPA S/O MAHARUDRAPPA AND ORS AND OTHERS*
- (MAINTAINABILITY OF PETITION WILL BE HEARD A/W MAIN PETITION) (V/O DTD 02.09.2024)
- LEARNED AGA FOR R5 AND R6
H R MALIPATIL FOR R1 TO R4
(VK NOT FILED)
- 2.217** WP 200533/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: NARASAPPA S/O HANMANTHAPPA SINCE DIED BY HIS LRS BAKKAMMA AND OTHERS*
-
- K S SAKRY FOR R1
(VK NOT FILED)
HCGP FOR R2 & R3
(MA NOT FILED)
- 2.218** WP 200627/2023 (LA, RES) *PET: THE EXECUTIVE ENGINEER KNNL SHARANABASAVA C PASTAPUR AND BHARGAV M CHARI* *RES: THE SPECIAL LAND AND ACQUISITION OFFICER ORS AND OTHERS*
- REG: AFFIDAVIT DATED 26.06.2023, 07.07.2023 FILED BY PETITIONER
2)COMPILATION REPORT DATED 09.08.2023 BY PETITIONER
3) MEMOS(TWO) DATED 29.08.2024 BY HCGP
4) MEMO DATED 06.07.2023 BY HCGP (NOTICE NOT ORDERED IN R/O R3 TO R7)
- LEARNED AGA FOR R1 & R2
A M BIRADAR FOR R1 AND R2
- 2.219** WP 200647/2023 (LA, RES) *PET: THE EXECUTIVE ENGINEER KNNL SHARANABASAVA C PASTAPUR AND BHARGAV M CHARI* *RES: THE SPECIAL LAND AND ORS AND OTHERS*
- A/W COPY OF MEMO SERVED TO H R MALIPATIL ADV
- AGA FOR R1 & R2
H R MALIPATIL FOR R3(A) & R4(A)
(VK NOT FILED)
- 2.220** WP 200660/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: RAJAPPA S/O SANGAPPA SINCE DECEASED BY HIS LRS S/O SANGAPPA AND OTHERS*
- LEARNED AGA FOR R3 & R4
A M BIRADAR ADV FOR R1 & R2

COURT HALL NO :10

2.221 WP 200713/2023	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM LIMITED SUDARSHAN M</i>	<i>RES: IRAPPA AND ORS AND OTHERS</i> <i>LEARNED AGA FOR R4 V/O DATED 17.09.2024 K S SAKRY FOR R1 TO R3 (VK NOT FILED)</i>
2.222 WP 200716/2023	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M</i>	<i>RES: SHAMRAO MARTHANDRAO SINCE DIED BY HIS LRS 1) MADAN RAO S/O SHAM RAO KULKARNIAND ORS AND OTHERS</i> <i>LEARNED AGA FOR R4 & R5 V/O DATED 17.09.2024 K S SAKRY FOR R1 TO R3 (VK NOT FILED)</i>
2.223 WP 200726/2023	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M</i>	<i>RES: GUNDAREDDY S/O SHARNAPPA SINCE DECEASED BY HIS LR 1) MALLAMMA W/O GUNDARDDY AND ORS AND OTHERS</i> <i>LEARNED AGA FOR R4 & R5 V/O DATED 17.09.2024 K S SAKRY FOR R1 TO R3 (VK NOT FILED)</i>
2.224 WP 200728/2023	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M</i>	<i>RES: VEERSHETTY AND ORS AND OTHERS</i> <i>V/O DATED 07.06.2023 AGA FOR R4 V/O DATED 17.09.2024 K S SAKRY FOR R1 TO R3 (VK NOT FILED)</i>

COURT HALL NO :10

2.225 WP 200756/2023	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: MALLESHAPPA S/O BANDAPPA SINCE DECEASED BY BY HIS LR 1) SUBHASHCHANDRA S/O MALLESHAPPA AND OTHERS
			LEARNED AGA FOR R5 & R6 V/O DATED 02.09.2024 S.S.SAJJANSHETTY FOR R1 TO R4 (VK NOT FILED)
2.226 WP 200771/2023 -	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: BAKKAPPA S/O MOGALAPPA SINCE DIED BY LRS 1) GANGAMMA W/O BAKKAPPAAND ORS AND OTHERS
			LEARNED AGA FOR R9 & R10 SAKRY K.S. FOR R1 TO R8 (VK FILED ONLY IN R/O R4 TO R8)
2.227 WP 200773/2023 (MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION)	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M	RES: SHAMRAO MARTHANDRAO SINCE DIED BY HIS LRS 1) MADAN RAO S/O SHAM RAO KULKARNIAND ORS AND OTHERS
			LEARNED AGA FOR R4 & R5 V/O DATED 02.09.2024 NARENDRA REDDY FOR R1 TO R3 (VK NOT FILED)
2.228 WP 200776/2023	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M	RES: GUDADAPPA AND ORS AND OTHERS
			LEARNED AGA FOR R2 & R3 S.S.SAJJANSHETTY FOR R1 (VK NOT FILED)
2.229 WP 200780/2023	(LA, RES)	PET: KARNATAKA NEERAVARI NIGAMA LTD SUDARSHAN M	RES: SRIMANTH S/O MALLAPPA SINCE DECEASED BY HIS LRS 1) SANTABAI AND OTHERS
			AGA FOR R2 & R3 V/O DATED 02.09.2024 S.S.SAJJANSHETTY FOR R1 (VK NOT FILED)

COURT HALL NO :10

- 2.230** WP 200826/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SHARANABASAVA C PASTAPUR AND BHARGAV M CHARI* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND OTHERS*
REG: NON FILING OF NECESSARY APPLICATION TO BRING SHIVASHANKAR S/O BHIMASHANKAR AS PARTY ON RECORD
LEARNED AGA FOR R1 MANVENDRA REDDY ADV. UNDERTAKES TO APPEAR FOR R2 TO R62
(VK NOT FILED)
- 2.231** WP 200876/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
REG: VK NOT FILED BY NARENDRA REDDY FOR R2 TO R55
2) NON FILING OF APPLICATION TO BRING SRI.SHIVASHANKAR S/O BHEEMARY AS PARTY ON RECORD (AS PER SCRUTINY NOTE)
3) COUNSEL SUBMISSION ON 0/0 NO 8
LEARNED AGA FOR R1 NARENDRA REDDY ADV. UNDERTAKES TO APPEAR FOR R2 TO R55
(VK NOT FILED)
- 2.232** WP 200883/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI* *RES: THE SPECIAL LAND ACQUISITION OFFICER AND ORS AND OTHERS*
REG: NON FILING OF APPLICATION TO BRING SRI.SHIVASHANKAR S/O BHIMARAYA AS PARTY ON RECORD
LEARNED AGA FOR R1 NARENDRA REDDY ADV. UNDERTAKES TO APPEAR FOR R2 TO R63
(VK NOT FILED)
- 2.233** WP 200890/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C AND BHARGAV M CHARI* *RES: BASAVANAPPA S/O SIDRAMAPPA AND ORS AND OTHERS*
(MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION)
LEARNED AGA FOR R2 & R3 NAGARAJ PATIL AND BHIMSHYA TAKKALAKI FOR R1

COURT HALL NO :10

- 2.234 WP 200891/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C AND BHARGAV M CHARI* *RES: NEELAKANTHAYYA S/O CHANNABASAYYA SINCE DECEASED BY HIS LRS 1) PANCHAKSHARAYYA AND ORS AND OTHERS*
- (MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN MATTER).
- LEARNED AGA FOR R2 & R3
(MA NOT FILED)
NAGARAJ PATIL AND BHIMASHYA TAKKALAKI FOR R1
- 2.235 WP 200892/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C PASTAPUR AND BHARGAV M CHARI* *RES: SHARNAYYA S/O SHARNAYYA AND ORS AND OTHERS*
- LEARNED AGA FOR R2 & R3
(MA NOT FILED)
NAGARAJ PATIL AND BHIMSHYA TAKKALAKI FOR R1
- 2.236 WP 200893/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C PASTAPUR & BHARGAV M CHARI* *RES: MANIKAPPA S/O KALAPPA AND ORS AND OTHERS*
- LEARNED AGA FOR R4 & R5
(MA NOT FILED)
NAGARAJ PATIL AND BHIMSHYA TAKKALAKI FOR R1 TO R3
- 2.237 WP 200894/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C PASTAPUR & BHARGAV M CHARI* *RES: SIDDAPPA S/O NINGAPPA SINCE DECEASED BY HIS LRS 1) MANIK S/O SIDDAPPA AND ORS AND OTHERS*
- (MAINTAINABILITY WILL BE HEARD A/W MAIN PETITION)
- LEARNED AGA FOR R2 & R3 (MA NOT FILED)
NAGARAJ PATIL AND BHIMSHYA TAKKALAKI FOR R1
- 2.238 WP 200900/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C & BHARGAV M CHARI* *RES: SHIVASHARANAPPA S/O RACHAPPA AND ORS AND OTHERS*
- REG: ACCEPTANCE OF THE NOTE BELOW THE CAUSE TITLE (MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION).
- LEARNED AGA FOR R2 & R3
NAGARAJ PATIL AND BHIMSHYA TAKKALAKI FOR R1

COURT HALL NO :10

- 2.239 WP 200905/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C PASTAPUR* *RES: RASOOL BEE W/O LALSAB SINCE DECEASED BY HIS LRS 1) FATHE AHMAD S/O LALSAB @ LALAHAMAD AND ORS AND OTHERS*
-
- LEARNED AGA FOR R2 & R3
K S SAKRY FOR R1
(VK NOT FILED)
- 2.240 WP 200952/2023 (LB, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED SUDARSHAN M* *RES: HARIHARARAO AND ORS AND OTHERS*
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- V/O DATED 02.09.2024
H.R.MALIPATIL FOR R1 TO R3 (VK NOT FILED)
NARENDRA REDDY FOR R4 (VK NOT FILED)
- 2.241 WP 201039/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAM LIMITED BENGALURU SHARANABASAVA C PASTAPUR* *RES: SYED AHMED HUSSAIN S/O KHAJA PEERA AND ORS AND OTHERS*
- REG: ACCEPTANCE OF NOTE BELOW THE CAUSE TITLE
- LEARNED AGA FOR R5 & R6
V/O DATED 02.09.2024
NARENDRA REDDY
ADVOCATE UNDERTAKES APPEAR FOR R1 TO R4 (VK NOT FILED)
- 2.242 WP 201074/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SHARANABASAVA C PASTAPUR, BHARGAV M CHARI & INDUDHAR P JADAV* *RES: DWARAKABAI W/O MANOHAR RAO KULKARNI AND ANR AND OTHERS*
- A/W NON FILING OF LRS APPLICATION IN R/O DECEASED R1
- LEARNED AGA FOR R3 & R4
(MA NOT FILED)
MANVENDRA REDDY FOR R1 & R2 (VK NOT FILED)
- 2.243 WP 201234/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED BENGALURU SUDARSHAN M* *RES: BASAWANAPPA AND ORS AND OTHERS*
- REG: MEMO FOR REPORTING DEATH OF R1 FILED BY ADV FOR R1
- LEARNED AGA FOR R2 & R3
K S SAKRY FOR R1
(VK NOT FILED)

COURT HALL NO :10

- 2.244 WP 201434/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: BAKAPPA S/O HASANAPPA SINCE DIED BY HIS LRS BASAMMA AND OTHERS*
(MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION)
LEARNED AGA FOR R2 & R3
K S SAKRY FOR R1
(VK NOT FILED)
- 2.245 WP 201437/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: BEERAPPA S/O SANGAPPA SINCE DECEASED BY HIS LRS NAGAMMA AND OTHERS*
(MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION)
LEARNED AGA FOR R2 & R3
K S SAKRY FOR R1
(VK FILED)
- 2.246 WP 201446/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: NAGAPPA S/O HUSSAINAPPA SINCE DECEASED BY HIS LRS MAREPPA AND OTHERS*
(MAINTAINABILITY WILL BE HEARD A/W MAIN PETITION)
A M BIRADAR FOR R1 AND R2
LEARNED AGA FOR R3 & R4
(MA NOT FILED)
- 2.247 WP 201447/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: AMRUTH AND ORS AND OTHERS*
-
A M BIRADAR ADV FOR R1
V/O DATED 02.09.2024
HCGP FOR R2 AND R3
(MA NOT FILED)
- 2.248 WP 201448/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SUDARSHAN M* *RES: REVANASIDDAPPA S/O RAJAPPA AND OTHERS*
(MAINTAINABILITY OF WP WILL BE HEARD A/W MAIN PETITION)
A M BIRADAR FOR R1
LEARNED AGA FOR R2 & R3
(MA NOT FILED)
- 2.249 WP 201561/2023 (LA, RES) *PET: KARNATAKA NEERAVARI NIGAMA LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI* *RES: PEERAPPA AND ORS AND OTHERS*
-
LEARNED AGA FOR R5 & R6
V/O DATED 02.09.2024
H.R.MALIPATIL U/T TO APPEAR FOR R1 TO R4
(VK NOT FILED)

COURT HALL NO :10

2.250 WP 201562/2023 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAMA LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI</i>	<i>RES: DEVENDRA AND ORS AND OTHERS LEARNED AGA FOR R2 & R3 V/O DATED 02.09.2024 H.R.MALIPATIL U/T APPEAR FOR R1 (VK NOT FILED)</i>
2.251 WP 201563/2023 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI</i>	<i>RES: MALKAJAPPA AND ORS AND OTHERS LEARNED AGA FOR R3 & R4 V/O DATED 02.09.2024 H.R.MALIPATIL U/T TO APPEAR FOR R1 AND R2 (VK NOT FILED)</i>
2.252 WP 201564/2023 -	(LA, RES)	<i>PET: KARNATAKA NEERAVARI NIGAM LIMITED SHARANABASAVA C PASTAPUR & BHARGAV M CHARI</i>	<i>RES: MALKAJAPPA AND ORS AND OTHERS LEARNED AGA FOR R3 & R4 V/O DATED 02.09.2024 H.R.MALIPATIL U/T TO APPEAR FOR R1 AND R2 (VK NOT FILED)</i>

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